

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 20th August, 2018

No.HC.VII-14/2018/ 4878 /A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No. JDJ.12011/1/2018-ESTT-JUDI/2 dated 14.08.2018, has been pleased to appoint the following Officer in Grade-I of the Assam Judicial Service, on promotion from Grade-II to Grade-I of the said Service. He will draw usual scale of pay and other allowances as admissible under the Rules. He will be on officiating basis as per the Assam Judicial Service Rules, 2003:-

1. Shri Chandranshu Chaturvedy,
Research Officer, Judicial Academy, Assam

No.HC.VII-14/2018/ 4879 /A. On promotion to Grade-I of the Assam Judicial Service, the following Officer is transferred and posted as below with effect from the date of his taking over charge as such:-

Sl. No.	Name of the Officer	Designation and place of posting	Head-quarters/Station
1.	Shri Chandranshu Chaturvedy	Addl. District and Sessions Judge, Fast Track Court, Kokrajhar (vice Shri Pranjal Bora already transferred)	Kokrajhar

No.HC.VII-14/2018/ 4880 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court, is pleased to appoint the following Officer, who has been promoted from Grade-II to Grade-I of the Assam Judicial Service and place him on officiating basis as per Rules, as Addl. District and Sessions Judge of the Sessions Division with Head-quarters as shown below against his name to exercise such power within the local limits of jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officer	Sessions Divisions	Head-quarters/Station
1.	Shri Chandranshu Chaturvedy	Kokrajhar	Kokrajhar

No.HC.VII-14/2018/ 4881 /A. Shri Subhrangsu Dhar, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati, is posted as Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati, vice Shri Nityananda Talukdar posted at the same station.

In anticipation of his release by the Govt., Shri Dhar will hand over charge of his Office to Shri Shakti Sharma, Secretary-cum-Registrar designate, Office of the Lokayukta, Assam, Guwahati and join his new assignment immediately.

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No.HC.VII-14/2018/ 4882 /A. Shri Nityananda Talukdar, Civil Judge and Assistant Sessions Judge, No.3, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as Civil Judge & Asstt. Sessions Judge, No.3, Vice Shri Rajesh Kumar Todi transferred.

Shri Talukdar will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-14/2018/ 4883 /A. Smti Ranjita Agarwalla, Secretary, District Legal Services Authority, Goalpara, is posted at the same station i.e. Goalpara, as Chief Judicial Magistrate, vice Smti Ipsita Borthakur transferred.

Smti Agarwalla will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Goalpara and join her new assignment immediately.

No.HC.VII-14/2018/ 4884 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Chief Judicial Magistrates of the District with Head-quarters as shown below against her name with effect from the date of taking over charge as such:-

Sl. No.	of the Officers	District	Head-quarters/ Station
1.	Smti Ranjita Agarwalla	Goalpara	Goalpara

No.HC.VII-14/2018/ 4885 /A. Shri Rajesh Kumar Todi, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Nagaon, vice Shri Shakti Sharma transferred.

Shri Todi will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.


No.HC.VII-14/2018/ 4886 /A. Shri Shakti Sharma, Civil Judge & Asstt. Sessions Judge, Nagaon is transferred and posted as Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati, vice Shri Subhrangsu Dhar transferred.

In anticipation of his appointment by the Govt., Shri Sharma will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-14/2018/ 4887 /A. Smti Ipsita Borthakur, Chief Judicial Magistrate, Goalpara, is transferred and posted as Research Officer, Judicial Academy, Assam, Guwahati, vice Shri Chandranshu Chaturvedy transferred on promotion to Grade-I of the Assam Judicial Service.

Smti Borthakur will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Goalpara and proceed to join her new assignment immediately.

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The power is personal to the Officers concerned and may be exercised by them at any station.

By Order,

20/08/2018

Sri Mridul Kumar Kalita,

REGISTRAR (VIGILANCE)

Memo No. HC.VII-14/2018/ 4888 - 4915 /A.

Dated 20.08.2018

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. *He is requested to invest Shri Chandranshu Chaturvedy with the powers of Addl. District Judge.*
2. The Principal Secretary to the Govt. of Assam, Home & Political Department, Dispur, Guwahati. *He is requested to appoint Shri Shakti Sharma as Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati and release Shri Subhrangsu Dhar from the post of Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati.*
3. The Director, I/C, Judicial Academy, Assam, Guwahati for information and necessary action.
4. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
5. The District and Sessions Judge, _____
6. The Principal Judge, Family Court, No.I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/ Dhubri.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
10. The Special Judge, Assam, Guwahati.
11. The Special Judge, CBI & NIA, Assam, Guwahati.
12. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
13. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar.
14. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati.
15. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. Shri Chandranshu Chaturvedy, Research Officer, Judicial Academy, Assam, Guwahati. He will hand over charge of his Office to the I/C Director, Judicial Academy, Assam, Guwahati and proceed to join his new assignment immediately.
17. Shri Subhrangsu Dhar, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati.
18. Shri Nityananda Talukdar, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati.
19. Smti Ranjita Agarwalla, Secretary, District Legal Services Authority, Goalpara
20. Shri Rajesh Kumar Todi, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati.
21. Shri Shakti Sharma, Civil Judge & Asstt. Sessions Judge, Nagaon.
22. Smti Ipsita Borthakur, Chief Judicial Magistrate, Goalpara.
23. The Joint Registrar (_____), Gauhati High Court, Guwahati.

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24. The Chief Judicial Magistrate, _____
25. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
26. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
27. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
28. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.), Gauhati High Court, Guwahati.
29. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

A handwritten signature in black ink, followed by the date 20/08/2018 written in a similar style.

REGISTRAR (VIGILANCE)